## GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

## RAJYA SABHA UNSTARRED QUESTION NO. 2823 TO BE ANSWERED ON 22/12/2021

#### LACK OF FUNDS FOR MGNREGA

#### 2823 SHRI SANJAY SINGH:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether it is a fact that the flagship scheme of Government, Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) scheme has ran out of funds halfway through the financial year, in October 2021;
- (b) if so, details thereof and the reasons therefor;
- (c) whether it is a fact that there are large unpaid wages to workers under the scheme; and
- (d) the steps taken to ensure that rural workers under the scheme do not experience forced labour or delayed wages till new budgetary allocation?

#### **ANSWER**

# MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SADHVI NIRANJAN JYOTI)

(a) to (d): Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is a demand driven wage employment programme and funds are released to the States/UTs on the basis of "agreed to" Labour Budget (LB) and performance of the States/UTs during the financial year. The funds allocation has increased more than 18% in the current financial year 2021-22 from previous financial year 2020-21 at Budget Estimate (BE) stage from Rs. 61,500 crore to Rs. 73,000 crore. Recently, additional fund of Rs. 10,000 crore has been allocated for Mahatma Gandhi NREGS as an interim measure.

Fund release to the States/UTs is a continuous process and Central Government is committed in making funds available keeping in view the demand for work on the ground. The available funds are sufficient to meet the current wage liability. Further, higher allocations may be made upon assessment of demand during the Revised Estimate (RE) stage

State/UT-wise details of pending liabilities for wage component under Mahatma Gandhi NREGS as on 15.12.2021 are given at **Annexure.** 

\*\*\*\*

# Annexure referred in reply to part (a) to (d) of Rajya Sabha Unstarred Question No. 2823 dated 22.12.2021

State/UT-wise NREGS as on	details of pending liabilities for wage	e component under Mahatma Gandhi
Sl. No.	States/UTs	Wage liability (Rs. in lakh)
1	Andhra Pradesh	0.00
2	Arunachal Pradesh	7738.44
3	Assam	0.00
4	Bihar	0.00
5	Chhattisgarh	0.00
<u>6</u> 7	Goa	0.00
8	Gujarat Haryana	0.00
9	Himachal Pradesh	238.13
10	Jammu and Kashmir	16046.27
11	Jharkhand	34336.34
12	Karnataka	65954.51
13	Kerala	0.00
14	Madhya Pradesh	0.00
15	Maharashtra	0.00
16	Manipur	0.00
17	Meghalaya	0.00
18	Mizoram	10764.70
19	Nagaland	2279.36
20	Odisha	0.00
21	Punjab	313.73
22	Rajasthan	0.00
23	Sikkim	0.00
24	Tamil Nadu	2392.45
25	Telangana	0.00
26	Tripura	0.00
27	Uttar Pradesh	103.92
28	Uttarakhand	0.00
29	West Bengal	0.00
30	Andaman & Nicobar	0.00
31	Lakshadweep	0.00
32	Puducherry	33.37
33	Ladakh	54.56
34	Dadra & Nagar Haveli & Daman & Diu	0.00
	Total	1,40,255.80